GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
STARRED QUESTION NO.22
TO BE ANSWERED ON THE 19TH NOVEMBER, 2019
AYUSHMAN BHARAT SCHEME IN BIHAR

†*22. SHRI RAM NATH THAKUR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the decision to provide free treatment up to ₹ 5 lakh to the poor under the Ayushman Bharat Yojana has been taken by Government;

(b) if so, the details of this scheme;

(c) the number of beneficiaries to whom cards have been issued under this scheme, so far, in Bihar; and

(d) the details of the hospitals selected for treatment under the Ayushman Bharat Yojana in Bihar?

ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR. HARSH VARDHAN)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO.22* FOR 19TH NOVEMBER, 2019

(a) & (b) The Government has already launched Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) in September, 2018 to provide cashless hospitalization facilities up to Rs. 5 lakh to around 10.74 crore families (approx. 50 crore individuals) belonging to the poor and vulnerable section of population based on deprivation and occupational criteria as per Socio Economic Caste Census database. Memorandum of Understanding has been signed with 33 States/UTs for implementing AB-PMJAY. The salient features of the scheme are at Annexure.

(c) AB-PMJAY is an entitlement-based scheme and there is no requirement of registration or enrolment of eligible beneficiaries for availing the benefits under the scheme. However, in order to inform beneficiaries about their entitlement and also facilitate availing the benefits under PMJAY, cards have been issued. As on 13.11.2019, the number of people who have been issued cards under the scheme in Bihar is 27,63,944.

(d) As on 13.11.2019, the total number of hospitals empaneled under AB-PMJAY in Bihar is 740 out of which 171 are private hospitals and 569 are public hospitals. The details of empaneled hospitals are available at www.pmjay.gov.in.

Annexure

Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana

1. AB-PMJAY is a centrally sponsored scheme. It is entirely funded by Government and the funding is shared between Centre and State governments as per prevailing guidelines of Ministry of Finance.

2. PMJAY provides health coverage up to Rs. 5 lakh per family per year for secondary and tertiary hospitalization to around 10.74 crore poor and vulnerable families (approx. 50 crore beneficiaries).

3. PMJAY is an entitlement based scheme. This scheme covers poor and vulnerable families based on deprivation and occupational criteria as per SECC database.

4. PMJAY provides cashless and paperless access to services for the beneficiary at the point of service in any (both public and private) empanelled hospitals across India. In other words, a beneficiary from one State can avail benefits from an empanelled Hospital anywhere in the Country.

5. Under PMJAY, the States are free to choose the modalities for implementation. They can implement the scheme through insurance company or directly through the Trust/ Society or mixed model.

6. There is no restriction on family size, ensuring all members of designated families specifically girl child and senior citizens get coverage.

7. A well-defined Complaint and Public Grievance Redressal Mechanism, has been put in place through which complaints/ grievances are registered, acknowledged, escalated for relevant action, resolved and monitored.

8. PMJAY has created a robust IT system for implementation and role of real time transaction data.

9. At National level, National Health Authority (NHA) has been set up as an attached office to Ministry of Health and Family Welfare to manage the implementation of the scheme.

10. The details of package, operational guidelines and key features are available at www. pmjay.gov.in